

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16002/2008

(From the judgement and order dated 09/04/2008 in FA No.278/2006
of The HIGH COURT OF M.P AT JABALPUR BENCH)

SIKANDER BEGUM(D) TR.HEIR & LR.

Petitioner(s)

VERSUS

SULEMAN KHAN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 01/04/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Petitioner(s) Mr. Mohan Pandey,Adv.

For Respondent(s) Mr. S.K. Jain,Adv.
Mr. Puneet Jain,Adv.
Ms. Chirsti Jain,Adv.
Ms. Eshita Baruah,Adv.
Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following
O R D E R

Place the petition after the ensuing summer
vacation.

[Alka Dudeja]
A.R.-cum-P.S.

[Neeru Bala Vij]
Court Master